

13 O.A. 1154 for

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated - 25/2/05.

On request of Mr.

P. K. Giri, Ld. Counsel for the applicant, adjourned to 4/03/05 as a last chance.

Member(J)

Vice-Chairman

Order dated : 4.3.05

By filing memo dated 4.3.05, Ld.

Counsel for the applicant submits that the applicant seeks permission to withdraw this O.A. with liberty to file the same after disposal of the Criminal Rev. No. 191/93 pending before the Hon'ble High Court of Orissa.

Having heard Mr. P.K.Giri, Ld. Counsel for the applicant and Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel, prayer granted and the case is disposed of with liberty to approach the Tribunal in future.

O.A. is accordingly disposed of. No costs.

MEMBER (J)

VICE-CHAIRMAN

1) For hearing.

2) M.A. 215/04 with reply for condonation of delay. Reply copy not served.

3) M.A. 338/04 with reply for appr. orders. Reply copy not served.

Bench

My

20/1/05

1) For hearing.

2) M.A. 215/04 with reply for condonation of delay. Reply copy not served.

3) M.A. 338/04 with reply for appr. orders. Reply copy not served.

Bench

My

9/2/05